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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO.615 of 1996.

Between

K.Vijaya kumar

...

And

Dated: 23.5.1996.

Applicant

1. The Commissioner of Customs & Central Excise-I, Lal Bahadur Stadium Road, Basheerbagh, Hyderabad.
2. The Chief Commissioner, Custom & Central Excise, Hyderabad Zone, L.B.Stadium road, Basheerbagh, Hyderabad.
3. A.V.S.S.Viswanadh.

... Respondents

Counsel for the Applicant

: Sri. D.Linga Rao.

Counsel for the Respondents

: Sri. V.Rajeshwar Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. H.Rajendra Prasad, Administrative Member

The Hon'ble Tribunal made the following order:-

Heard on both sides. It is seen that even though the shifting ordered in Annexure-II is a local transfer, the essential facts of this case are similar to the facts in O.A.597/96 on which orders were passed on 23.5.1996. It would not be necessary to go into great many details at this stage. As an ad-interim measure, it is directed that the position existing as on 17.5.96 in respect of the present applicant shall be maintained unaltered until further orders. The respondents may take step to file counter early. This case may be listed along with O.A.597/96 for further orders/hearing.

Rsm/- 28/5/
Deputy Registrar(Judl.)

Copy to:-

1. The Commissioner of Customs & Central Excise-I, Lal Bahadur Stadium road, Basheerbagh, Hyderabad.
2. The Chief Commissioner, Customs & Central Excise, Hyderabad Zone, L.B.Stadium road, Basheerbagh, Hyd.
3. Sri. A.V.S.S.Viswanadh, Inspector of Central Excise, M.P.Section, Headquarter Office, Basheerbagh, L.B.Stadium road, Hyd.
4. One copy to Sri. D.Linga Rao, Advocate, CAT, Hyd.
5. One copy to Sri. V.Rajeshwar Rao, Addl. CGSC, CAT, Hyd.
6. One spare copy.

Rsm/-

3/0
28/5/91
O/A 615/91

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

H. Rajendra et al
THE HON'BLE SHRI R. RANGARAJAN : M&A)

DATED: 28/5/91

ORDER/JUDGEMENT

M.A. NO/R.A/C.A. NO.

IN
B.A. NO. 615/91

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

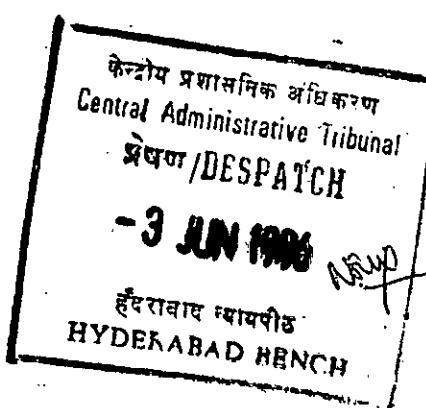
DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

15/5/91
Copy along with
O/A 597/96 by
Surface order



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